HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No.	14023	Checker
	III -6-1/2007 (Pt.)	

Bilaspur, Dated _____ August, 2023

In exercise of powers conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974) and under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class and also empowers to try in a summary way all or any of the offences specified in the said Section upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Shri Devendra Kumar Dixit, J.M.S.C. Rajnandgaon		Rajnandgaon
2	Ku. Prerana Verma, J.M.S.C. Rajnandgaon	Rajnandgaon	

BY ORDER OF THE HIGH COURT

(Arvind Kumar Verma)
Registrar General

Endt. No. <u>14624</u> / Checker III -6-1/2007 (Pt.I)

Bilaspur, Dated _____ August, 2023

- 1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information*.
- 3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information*.
- 4. The District and Sessions Judge, **Rajnandgaon** for information and necessary action.

- 5. The all Additional Registrar, High Court of Chhattisgarh, Bilaspur, for information.
- 6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 8. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Blaspur, for information.
- 9. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
- 11. (1) Shri Devencra Kumar Dixit, J.M.S.C. Rajnandgaon and (2) Ku. Prerana Verma, J.M.S.C., Rajnandgaon, *for information & necessary action*.
- 12. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
- 13. The Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 14. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Arvind Kumar Verma) Registrar General

20.10.2023